

Organisations registered under foreign contribution (Regulation) Act, 1976

1680. SHRIMATI RATAN KUMARI:
SHRI RAFIQUE ALAM:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) what is the number of organisations in the country which have registered themselves so far under the Foreign Contribution (Regulation) Act, 1976; and

(b) the amount of contribution received by these associations during the last three years, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM): (a) 10458 Organisations have been registered in the country under the Foreign Contribution (Regulation) Act, 1976, upto 31-10-1986.

(b) The amount of contribution received by the organisations during 1982, 1983 and 1984 is as under:—

Year	Amount of Foreign Contribution received (in crores)
1982	233.78
1983	264.22
1984	253.98
1985	Under Compilation

Financial assistance for PTI international

1681. SHRI T.R. BALU:
SHRI V. GOPALSAMY:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have provided any financial assistance to the Press Trust of India (PTI) to launch a new out-fit, known as PTI International; if so, what is the amount thereof and what are the terms and conditions;

(b) whether Government nominees in the PTI board have supported the move to launch this subsidiary; if so, what are the reasons therefor;

(c) whether Government's attention has been drawn to news-item which appeared in 'the Onlooker' 16—30, 1986 under the caption "A Hi tech Fumble"; if so, what is Government's reaction in this regard;

(d) whether Government are aware that employees of the Press Trust of India have opposed this move; and

(e) whether Government propose to appoint a high level committee to study the problems in news agencies and the functioning of news agencies; if not, what are the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) No, Sir.

(b) The Government do not have any nominee on the Board of Directors of the PTI.

(c) to (e) The Government have seen a news item to this effect. However, consistent with their firm commitment to the freedom of the Press and its policy of non-interference in the internal functioning of the Press, the Government have no comments to offer on the contents of the said news item. There is also no proposal under the consideration of the Government to study the internal problems of PTI or any other news agency.

setting up of TV Centre in Orissa

1682. SHRI BASUDEB MOHA-
PATRA:
KUMARI SUSHILA TIRIA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that most of the towns and rural areas in Orissa are not covered by television network;

(b) whether there is any proposal under Government's consideration to provide powerful transmission in the State; and

(c) whether Government propose to set up new television centre in Orissa during the current year?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) TV service is, at present, available to approximately 52 per cent of the population of Orissa, including that in the rural areas.

(b) and (c) As a part of the on-going VI Plan schemes, a low power (100W) TV transmitter is expected to be commissioned at Bhawanipatna by the end of 1986-87. Replacement of this transmitter by a high power (10KW) transmitter and establishment of a full-fledged TV Studio Centre at Bhubaneswar as well as of eight new low power (100W) TV transmitters, one each at Baripada, Sundergarh, Baleswar, Keonjhar, Bolangir, Phulbani, Jeypore and Chatrapur, are included in the VII Plan of Doordarshan.

Increase in the delivery period for ordinary telegrams

1683. SHRI CHATURANAN MISHRA:

SHRI N. E. BALARAM:

Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the delivery period for ordinary telegrams has been increased from eight to twenty four hours; and

(b) if so, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SANTOSH MOHAN DEV): (a) No, Sir. The delivery period continues to be between 0600 hours and 2200 hours depending on the working hours of telegraph office and priority Telegrams are delivered round the clock.

(b) Does not arise.

Pay scales of English and Hindi Editors of the Government periodicals

1684. SHRI LAL K. ADVANI:

SHRI ATAL BIHARI VAJPAYEE:

SHRI PRAMOD MAHAJAN:

SHRI SHANKER SINH VAGHELA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the pay scales of Editors of the English editions of several Government periodicals are much higher than those of the Editors of Hindi and other Indian language editions of those periodicals and a Study Committee under a Joint Secretary of the Ministry was assigned to look into such discrimination and make recommendations;

(b) the details of the disparity in the case of each Government periodicals;

(c) what are the observations and recommendations of the Study Committee;

(d) action taken on each of its recommendations; and

(e) by when, such disparities are likely to be removed?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA):

(a) No, Sir. All the posts of Editors whether for English or Hindi or regional language journals brought out by the Ministry of Information and Broadcasting are included in Grade I of the CIS and carry the same pay scale. No Study Committee under a Joint Secretary was asked to look into the matter.

(b) to (e) Do not arise.

Delay in announcing newsprint policy

1685. SHRIMATI BIJOYA CHAKRAVARTY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) what are the reasons for inordinate delay in announcing the newsprint policy by Government for the year 1986-87; and